165 Papers laid

- The Copper (Prohibition of Use in the manufacture of Electrical Cables and Wires) Amendment Order, 1972, published in Notification No S O 283(E) in Gazette of India dated the 12th April, 1972 [Placed in Librar]. See No 1 T-2044[72]
- (t) The Electrical Cables and Wires (Control) Amendment Order, 19/2, piblished in Notification No 5 O 284(E) in Gazette of India dated the 12th April, 1972 [Placed in Library See No LT-2045] 72]

SHRI VIKRAM MAHAJAN (Kangia) I lave given notice of a privilege notion under rule

MR. SPFAKER I shall not allow it

SHRI VIKRAM MAHAJAN Under rule 222

MR SPEAKER: He cannot raise it unless 1 allow it

SHRI VIKRAM MAHAJAN May 1 read out the rule ?..

MR SPEAKER. No I know the rule very well. Let him keep kindly sitting.

SHRI VIKRAM MAHAJAN Because it concerns a Member of Parkanient and it has to be put to the House ..

MR SPFAKER · I do not allow it Let h m p'ease sit down.

SHRI VIKRAM MAHAJAN : May I read out the rule ?

MR SPEAKER . The hon Member must presume that the Speaker knows it.

SHRI VIKRAM MAHAJAN : The rule is .

MR. SPEAKER ; I am disallowing it. Since the hon. Member is speaking without

**Not recorded.

my permission, nothing that he says will be recorded.

SHRI VIKRAM MAHAJAN **

MR SPEAKER I am not allowing it This is not the practice of the House I am surprised, being a lawyer he should do like this,

SHRI VIKRAM MAHAJAN : You must give me a hearing

MR SPEAKER I am not bound to It is only when I give convent that I nee the hear him

IAS (RICRUITMENT) SECOND AMEND MINT RULES

IPS (RECRUITMENT) SECOND AM, ND-MENT RULFS

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA). I beg to lay on the Table a copy each of the folk wing Notifications (Hindi and English versions) under sub-secti n (2) of section 3 of the All India Se vices Act, 1951:

- The Indian Administrative Service (Recruitment) Second Amendment Rules, 1972, published in notification No G S. R 540 m Gazette of India dated the 6th May, 1972. [*Placed in Library*, see No LT-2046/72]
- (2) The Indian Police Serv ce (Recruitment) Second Amendment Rules, 1972, published in Notification No. G S R 541 in Gazette of India d ted the 6th May, 1972 [Placed in Library, See No LT-2)47/72]
- IPS (FIXATION OF CADRE STRENGTH SECOND AMENIMENT REGULATION SECOND AMENIMENT OF 1972 TO IPS (PAY) RULLS

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K C PANT I beg to lay on the Table #

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